

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.64/ BB/2017	-	For Compli- ance	Rule-6 of 4B	Rebatt Ltd. Vs Microsun Solar Tech Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

50. VEENA J. KAMATH
9845316855

RESPONDENT

Counsel for petitioner is absent. No representation for petitioner. Counsel for respondent is present. M/s. Kamat & Kamat, Advocates have filed vakalat for respondent.

For filing objections, list it on 13.09.2017. Meanwhile, counsel for petitioner is directed to comply the objections raised by the Registry.

List it on 13.09.2017.

MEMBER (J)

MEMBER (T)